<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

IA NO. 308 OF 2017 IN APPEAL No. 2 OF 2015 & IA NOS. 19, 20 & 96 OF 2016

Dated: <u>11th May, 2017</u>

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Gujarat Urja Vikas Nigam Ltd. Vs.			•••	Appellant(s)
Gujarat Electricity Regulatory Commission & Anr Respondent(s)				
Counsel for the Appellant(s)	:	Mr. M.G.Ramachand Ms. Ranjitha Ramach Mr. Shubham Arya		Iran
Counsel for the Respondent(s)	:	Mr. Buddy A.Ranganadhan Ms. Neeha Nagpal for R-1		
		Mr. Alok Shankar Mr. Vikrant Pachnanc	da fo	or R-2

<u>ORDER</u>

IA NO. 308 OF 2017 (Appl. for directions)

We have heard learned counsel for the parties.

Order is Reserved.

(I.J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt